

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 107, 125, 126, 123, 124 & 135 of 2013

Dated : 10th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 107 of 2013 &
IA no. 276 of 2013

The Tata Power Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri
Ms. Prerna Priyadarshini

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. J.J. Bhatt, Sr. Adv
Ms. Anjali Chandurkar
Mr. Hasan Murtaza for R.2

Appeal No. 125 of 2013

Indian Hotel & Restaurant Assn. & Anr. ... Appellant(s)
Versus
Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Shikha Ohri
Mr. Ruth Elwin

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. J.J. Bhatt, Sr. Adv
Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2

Appeal No. 126 of 2013

Bharti Airtel Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

Mr. J.J. Bhatt, Sr. Adv
Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2

Appeal No. 123 of 2013

**Shopping Centers Association of
India (SCAI) Ltd. Appellant(s)**
Versus
**Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. J.J. Bhatt, Sr. Adv
Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2

Appeal No. 124 of 2013

Retailers Association of India Appellant(s)
Versus
**Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. J.J. Bhatt, Sr. Adv
Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2

Appeal No. 135 of 2013 & IA 200 of 2013

MIDC Marol Industries Association Appellant(s)
Versus
**Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. J.J. Bhatt, Sr. Adv

Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2

ORDER

The learned counsel for the Appellants in all these Appeals have finished their arguments.

The learned counsel for the Commission has argued the matter in reply for some time.

Post the matters for further submissions on reply on **06.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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